

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF
ORBITOL INTELLIGENCE PRIVATE LIMITED
(EARLIER KNOWN AS JS MEDIMAX PRIVATE LIMITED)

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Orbitol Intelligence Private Limited (Earlier known as JS Medimax Private limited)
2.	Date of incorporation of corporate debtor	15-01-2010
3.	Authority under which corporate debtor is incorporated / registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U33110DL2010PTC198060
5.	Address of the registered office and principal office (if any) of corporate debtor	Garage No. 73, Gulabi Bagh, Truck Market Delhi - 110007
6.	Insolvency commencement date in respect of corporate debtor	09-11-2022 (Order received on 10-11-2022)
7.	Estimated date of closure of insolvency resolution process	08-05-2023 (180 days from Insolvency Commencement Date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Madan Mohan Dhupar IBBI/IPA-002/IP-N00860/2019-2020/12768
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: flat no 301, Gracious Tower, SPR Imperial Estate, Sector 82, Faridabad.121004, Haryana Email ID: dhuparmm@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 8/28, 3rd Floor, W.E.A., Abdul Aziz Road, Karol Bagh, New Delhi-110005 Email ID: -cirp.orbitol@gmail.com
11.	Last date for submission of claims	24.11.2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address: 8/28, 3rd Floor, W.E.A., Abdul Aziz Road, Karol Bagh, New Delhi-110005

Notice is hereby given that the Hon'ble NCLT, New Delhi Bench-VI, ordered the commencement of Corporate Insolvency Resolution Process of **Orbital Intelligence Pvt Ltd.** vide its order dated 09.11.2022 (order received on 10.11.2022).

Accordingly, the Creditors of **Orbital Intelligence Pvt Ltd**, are hereby called upon to submit their claims with proof on or before 24.11.2022 to the Interim Resolution Professional at the address mentioned against Entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Madan Mohan Dhupar
Interim Resolution Professional
. IBBI/PA-002/IP-N00860/2019-2020/12768
AFA valid upto: 21.09.2023
IBBI Reg. address: Flat no 301, Gracious Tower, SPR Imperial Estate, Sector 82,
Faridabad, Haryana-121004
C/o: AVM Resolution Professional LLP
8/28, 3rd Floor, WEA, Abdul Aziz Road, Karol Bagh, New Delhi-110005
cirp.orbitol@gmail.com, dhuparimm@gmail.com

Date: 11.11.2022
Place: New Delhi